## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s).2455-2458/2022

RITIMBHRA Petitioner(s)

**VERSUS** 

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.165697/2022-EX-PARTE STAY)

Date: 21-11-2022 These petitions were called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Keshav Thakur, Adv.

Ms. Madhavi Khandelwal, Adv.

Mr. Akshay Bhambri, Adv. Ms. Jubli Momalia, Adv. Mr. Shree Pal Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

- Learned counsel for the petitioner seeks the permission of the Court to withdraw the Transfer Petitions.
- 2 The Transfer Petitions are dismissed as withdrawn.

(SANJAY KUMAR-I) DEPUTY REGISTRAR (SAROJ KUMARI GAUR) ASSISTANT REGISTRAR